

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.11 / KB/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M

Name of the Company		Om Prakash Agarwal & Ors.-Versus-Capricorn Oils Limited. & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Shelley Bonney;

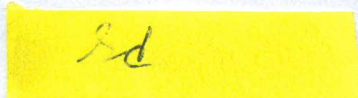
represented at
HephkorusShelley Bonney
13/11/2017

ORDER

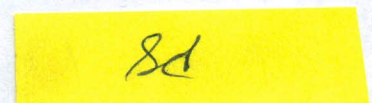
One representative of the petitioner is present.

In compliance of order dated 20.09.2017 petitioner has filed written submissions but till date respondent has not filed written submissions. Respondent is directed to file written submissions within two weeks from today with a copy to the opposite party.

List on 22.12.2017 for argument.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)